

for Scheduled Castes and Scheduled Tribes for 1978-79 was submitted last month only. As per terms of the Resolution setting up the Commission, the Report has to be placed on the Table of each House of Parliament and action is being taken to comply with the requirement.

Attacks on Harijans in Bihar

229. SHRI VIJAY KUMAR YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of attacks on Harijan reported during the current year in Bihar and the reasons therefor;

(b) the number of persons killed, loss of property etc. in each of these incidents;

(c) whether Government have given any compensation to the victims;

(d) the number of houses damaged and the assistance provided by the Government for their repairs; and

(e) the measures taken to bring the culprits to book to check recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to information received from the Government of Bihar, the following crimes were perpetrated by members of non-Scheduled Castes against members of Scheduled Castes in the State during the months of January and February, 1980:

Month	Murder	Violence resulting in previous hurt	Rape	Arson or serious mischief in respect of property	Other I.P.C. offences
Jan. 80	5	13	5	19	72
Feb. 80	2	5	1	4	25

The State Government has further reported that the above information is incomplete as reports from some of the districts have not yet been received by them. They have stated that these incidents took place as a result of various causes such as land disputes, disputes regarding minimum wages group rivalry etc.

(b) 21 persons were killed in these incidents. 45 houses were destroyed. Domestic articles such as cloth and wooden furniture were burnt down and some domestic animals were also killed in arson cases.

(c) and (d). The State Government has reported that immediate relief in kind and cash were provided. Clothes and ration were given together with

financial assistance for construction of new houses.

(e) The State Government has reported that all police and civil officials have been directed to give utmost attention to the problems of members of Scheduled Castes. Measures have been taken to apprehend guilty persons and complete investigation of cases quickly.

Foreign Conspiracy behind agitation and violent incidents in Assam

230. SHRI K. C. PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether conspiracy by the foreign countries is behind the agitation and violent incidents in Assam;